## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER ( JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDENCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT 10.30AM

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CA NO.62/252/HDB/2017
NAME OF THE COMPANY	SSPDL Infrastructure Developers Pvt Ltd
NAME OF THE PETITIONER(S)	SSPDL Infrastructure Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	
	252
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature

Counsel for Respondent(s):

Name of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	

None appears. Posted to 13.11.2017 for pronouncement of orders.

Member (T)

Member (J)

Bm